

ITEM NO.1
(Part-heard)

COURT NO.13

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7809/2021

(Arising out of impugned final judgment and order dated 01-10-2021
in CRR No. 92/2021 passed by the High Court At Calcutta)

KAILASH VIJAYVARGIYA

Petitioner(s)

VERSUS

RAJLAKSHMI CHAUDHURI & ORS.

Respondent(s)

IA No. 133904/2021 - CLARIFICATION/DIRECTION

IA No. 137746/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 131721/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 137747/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

IA No. 134058/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

SLP(Cr1) No. 8083/2021 (II-B)

(IA No.136734/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT and IA No.140401/2021-EXEMPTION FROM FILING AFFIDAVIT and
IA No.140399/2021-CLARIFICATION/DIRECTION and IA No.136462/2021-
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

SLP(Cr1) No. 8053/2021 (II-B)

(FOR ADMISSION and I.R. and IA No.136191/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.136190/2021-EXEMPTION FROM
FILING O.T. and IA No.140542/2021-EXEMPTION FROM FILING AFFIDAVIT
and IA No.140540/2021-CLARIFICATION/DIRECTION and IA
No.136192/2021-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 02-12-2021 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s)
SLP (Cr1.) 7809/2021

Mr. Mahesh Jethmalani, Sr. Adv.
Mr. Kabir Shankar Bose, Adv.
Mr. Amit Mishra, Adv.
Mr. Amit Tiwari, Adv.
Ms. Kanika Singhal, Adv.
Ms. Mughda Pandey, Adv.
Mr. Surjendu Sankar Das, AOR
Ms. Annie Mittal, Adv.

SLP (Cr1.) 8083/2021	Mr. Maninder Singh, Sr. Adv. Ms. Swarupama Chaturvedi, Adv. Mr. Kabir Shankar Bose, Adv. Mr. Amit Mishra, Adv. Ms. Kanika Singhal, Adv. Mr. Dheeraj Trivedi, Adv. Mr. Debu Chowdhury, Adv. Mr. Amit Tiwari, Adv. Mr. Arvind Gupta, AOR
SLP (Cr1.) 8053/2021	Mr. P.S. Patwalia, Sr. Adv. Mr. Nachiketa Joshi, AOR Ms. Kanika Singhal, Adv. Mr. Amit Tiwari, Adv. Mr. Santosh Kumar, Adv. Mr. Vedansh Anand, Adv. Mr. Praneet Pranav, Adv. Mr. Ayush Anand, Adv.
For Respondent(s) State of West Bengal	Mr. R. Basant, Sr. Adv. For M/s. PLR Chambers And Co., AOR
R-1	Mr. Bikash Ranjan Bhattacharya, Sr. Adv. Mr. Rauf Rahim, AOR Mr. Ali Asghar Rahim, Adv. Mr. Arvind C., Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

Learned Senior Counsels appearing for the respective petitioners have concluded their submissions.

Mr. R. Basant, learned Senior Counsel appearing for the State of West Bengal is on his legs.

Put up on 08.12.2021 as part-heard.

Interim order passed earlier is directed to be continued till the final disposal of the Special Leave Petitions.

(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER